

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.202

IA-5725/2021 IA-4139/2021 IA-1550/2021

In

IB-998(ND)/2020

IN THE MATTER OF:

Drive India Enterprise Solutions Limited

.... APPLICANT/PETITIONER

Vs.

BGM Telecommunications Private Limited

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 18.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Mr. Krishnendu Datta, Mr. Pranaya Goyal, Ms. Apoorva Kaushik, Mr. Rajat Sinha, Mr. Rahul Kumar, Advocates

For the Respondent : Mr. H. L Tiku Sr. Advocate with Ms. Yashmeet Kaur, Ms. Sonakshi Dhiman, Ms. Aakriti Mathur Advocates

ORDER

IA-5725/2021 IA-4139/2021 IA-1550/2021:-

Heard Mr. Krishnendu Datta, Ld. Sr. Counsel for the Petitioner and Mr. H.L Tiku, Ld. Sr. Counsel for the Respondent.

List on **07.12.2022.**



(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)



(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)